

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-24/2003/10648 /A

From :- Shri Chatra Bhukhan Gogoi
Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Abu Saleh Badrudduza Laskar,
District & Sessions Judge,
Dima Hasao, Haflong.

Dated, Guwahati the 5th October, 2024.

Sub: **Station leave permission.**

Ref:- Your letter No. DJ/DH/I-1/2024/2663/Estt., dtd. 25.10.2024.

Sir,

With reference to the above, I am directed to inform you that your prayer for **station leave permission, from the evening of 25.10.2024 till the morning of 28.10.2024**, has been granted. The next senior most Judicial Officer available at the station will remain in charge of your Court and your Office during your absence.

Yours faithfully,

Sd/-

REGISTRAR (VIGILANCE)

Memo No.HC.VII-24/2003/10649 /A dated 5.11.24

Copy to:

1. The Project Manager, Gauhati High Court.

REGISTRAR (VIGILANCE)

5/11/2024
Dima